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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work amongst Law Officers in the Central Administrative Tribunal, Srinagar Bench.

Government Order No.13131- JK(LD) of 2023.
Dated. 25 - 09- 2023.

In partial modification of Government order No. 2582- JK(LD) of 2023 dated 20-02-2023, the redistribution of litigation work amongst the following Law Officers in the Central Administrative Tribunal, Srinagar Bench is ordered as shown against each:

S.No.	Name of the Law Officer/ Designation. Shri	Departments Alloted
1.	Mubashir Majid Malik Deputy Advocate General	<ul style="list-style-type: none">i. Agriculture Production and Farmers Welfare Department.ii. Department of Horticultureiii. Food ,Civil Supplies &C.Aiv. Animal, Sheep Husbandry and Fisheries Departmentv. School Education Department including JKBOSE.vi. Higher Education Departmentvii. Youth Services and Sports Department.viii. Estates Departmentix. Labour & Employment Department.x. Industries & Commerce Department
2.	S. Jeetender Singh Government Advocate	<ul style="list-style-type: none">i. Civil Aviation Departmentii. Election Departmentiii. Science & Technologyiv. Information Technologyv. Mining Department.vi. Finance Department including J&K and Ladakh Financial Corporation.

Jeetender

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

This Order shall come into force w.e.f **05-10-2023**.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 25-09- 2023.

No. LAW-Jud/153/2021-10

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. All concerned Administrative Secretaries.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Divisional Commissioner Kashmir.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. Registrar, Central Administrative Tribunal Srinagar Bench.
8. All concerned Law officers.
9. Director Information, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. Director Litigation Kashmir.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to Chief Secretary for information of the Chief Secretary.
14. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Incharge Website Section
16. Government Order File.
17. Concerned File.



(Ashish Gupta)

Additional Secretary to Government